

National Company Law Tribunal

Allahabad Bench

CP NO. 142/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2018

NAME OF THE COMPANY: REV John Augustine & ORS. v/s Lucknow
SECTION OF THE COMPANIES ACT/I & B CODE: 241/242 of the Companies Act of 2013, Diocesan Trust Association & ORS.

Sl. NO.	Name	Designation	Representation	Signature
1.	NAVEEN NARANG	PCS	P 1 - C	
2.	ASHISH BHARTI	Adv.	P 1 - C	
3.	A.D. Saunders	Adv.	Respondent 3	

C.P No. 142/ALD/2017

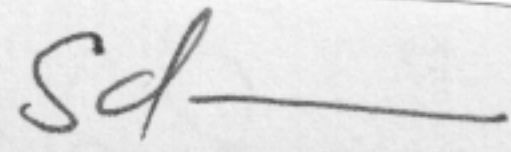
Sri Naveen Narang, PCS for the petitioner. Sri Naveen Sinha, Sr. Advocate along with Rajnath Shukla, Advocate for the Respondent Company. Sri A.D. Saunders, Advocate for the Respondent No.3. Learned Senior Advocate for respondent company file an objection to the maintainability of the present Company Petition.

A copy thereof is received by the petitioner. The case is fixed for argument.

The matter is to be listed on 6th March, 2018.

Date: 13/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)